

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 5991/2018

(Arising out of impugned final judgment and order dated 03-05-2018
in CRR No. 303/2008 passed by the High Court Of M.P At Gwalior)

NARAYANA PRASAD SAHU

Petitioner(s)

VERSUS

THE STATE OF MADHYA PRADESH

Respondent(s)

(FOR ADMISSION and I.R. & IA 81140/2018-EXEMPTION FROM FILING C/C
OF THE I/JUDGMENT & IA 81142/2018-EXEMPTION FROM FILING O.T.)

Date : 20-10-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI

HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s) Mr. Fuzail Ahmad Ayyubi, AOR
Ms. Kanishka Prasad Adv.
Mr. Ibad Mushtaq Adv.
Ms. Akanksha Rai Adv.

For Respondent(s) Mr. Pashupathi Nath Razdan, AOR
Mr. Nirmal Kumar Ambastha, adv
Mr. Pashupati Nath Razdan, adv

UPON hearing the counsel the Court made the following
O R D E R

List on Tuesday i.e. 26.10.2021.

(NIRMALA NEGI)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)